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Title: Motion regarding 36th Report of Business Advisory Committee (Motion Adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):

Madam, I beg to move the following:

"That this House do agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on 25th April, 2012 subject to modification that the Discussion and Voting on Demands for Grants (General) for 2012-13 under the Ministry of Urban Development be taken up on 30.4.2012 instead of 2.5.2012 and Discussion and Voting on Demands for Grants (General) for 2012-13 under the Ministry of Home Affairs be taken up on 2.5.2012 instead of 30.4.2012."

MADAM SPEAKER: The question is:

"That this House do agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on 25th April, 2012 subject to modification that the Discussion and Voting on Demands for Grants (General) for 2012-13 under the Ministry of Urban Development be taken up on 30.4.2012 instead of 2.5.2012 and Discussion and Voting on Demands for Grants (General) for 2012-13 under the Ministry of Home Affairs be taken up on 2.5.2012 instead of 30.4.2012."

The motion was adopted.
